

श्री भोला यादव जी  
१०.२.२६

## Declaration of Assets and Liabilities

Year 2025-2026

I, ..... Anil Kumar Yadav-2 ..... son/daughter/wife of Shri Bhola Yadav  
aged ..... 53 ..... years, belonging to BIHAR VIDHAN SABHA, SECRETARIAT  
service and presently working as OFFICE ATTENDANT  
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*: 31-01-2026

### A. Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

| Sr. No. | Description                                                                   | Self                                                  | Spouse Name(S)<br>Savita DEVI                                                         | Dependant-1 Name<br>Ajay kumar | Dependant-2 Name | Dependant-3 Name |
|---------|-------------------------------------------------------------------------------|-------------------------------------------------------|---------------------------------------------------------------------------------------|--------------------------------|------------------|------------------|
| (i)     | Cash                                                                          | 10,000/-                                              | 5000/-                                                                                | Rs. 1,000/-                    | -NIL-            | -NIL-            |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | S.B.I.savings-Rs.30,000/-<br>U.C.O SavingsRS,15,005/- | -NIL-                                                                                 | -NIL-                          | -NIL-            | -NIL-            |
| (iii)   | Bonds, Debenture and Shares in companies                                      | -NIL-                                                 | -NIL-                                                                                 | -NIL-                          | -NIL-            | -NIL-            |
| (iv)    | Other financial institutions, NSS, Postal Saving, LIC, Polices, etc           | LIC Policy-<br>Rs. 12,252/- Yearly                    | -NIL-                                                                                 | -NIL-                          | -NIL-            | -NIL-            |
| (v)     | Motor Vehicles (details of make, etc.)                                        | -NIL-                                                 | -NIL-                                                                                 | -NIL-                          | -NIL-            | -NIL-            |
| (vi)    | Jewellery (give details of weight and value)                                  | Gold-10 gm<br>Rs-75,000/-<br>(Approx.)                | Gold-20 gm<br>Rs-1,50,000/-<br>(Approx.)<br>Silver-100 gm<br>Rs-10,000/-<br>(Approx.) | -NIL-                          | -NIL-            | -NIL-            |
| (vii)   | Other assets such as values of claims / interests                             | Mobile-<br>Motorola,                                  | -NIL-                                                                                 | -NIL-                          | -NIL-            | -NIL-            |

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                              | Self                                                            | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Name |
|---------|------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|----------------|------------------|------------------|------------------|
| (i)     | Agriculture Land<br>-Location(s)<br>-Survey Number(s)<br>-Extent (Total measurement)<br>-Current market value                            | -NIL-                                                           | -NIL-          | -NIL-            | -NIL-            | -NIL-            |
| (ii)    | Non-Agricultural Land<br>-Location(s)<br>-Survey Number(s)<br>-Extent (Total measurement)<br>-Current market value                       | -NIL-                                                           | -NIL-          | -NIL-            | -NIL-            | -NIL-            |
| (iii)   | Buildings (Commercial and residential)<br>-Location(s)<br>-Survey/door number(s)<br>-Extent (Total measurement)<br>-Current market value | -NIL-                                                           | -NIL-          | -NIL-            | -NIL-            | -NIL-            |
| (iv)    | House / Apartments, etc.<br>-Location(s)<br>-Survey/door number(s)<br>-Extent (Total measurement)<br>-Current market value               | -NIL-                                                           | -NIL-          | -NIL-            | -NIL-            | -NIL-            |
| (v)     | Other (such as interest in property)                                                                                                     | Share in Ancestral Property as per HUF. (Till date not defined) | -NIL-          | -NIL-            | -NIL-            | -NIL-            |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description                            | Name & address of Bank / Financial Institution(s) / Department (s) | Amount outstanding as on 31-01-2026 |
|---------|----------------------------------------|--------------------------------------------------------------------|-------------------------------------|
| (a)     | (i) Loans from Banks                   | S.B.I, BVM Branch, Patna                                           | Rs. 1,00,000 /- (Approx.)           |
|         | (ii) Loans from financial institutions | -NIL-                                                              | -NIL-                               |

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|     |                                                                                                                                                     |                                     |       |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|-------|
|     | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation                                                             | -NIL-                               | -NIL- |
|     | (b) dues to departments dealing with supply of water                                                                                                | -NIL-                               | -NIL- |
|     | (c) dues to departments dealing with supply of electricity                                                                                          | -NIL-                               | -NIL- |
|     | (d) dues to departments dealing with telephones                                                                                                     | -NIL-                               | -NIL- |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                      | -NIL-                               | -NIL- |
|     | (f) Other dues, if any                                                                                                                              | -NIL-                               | -NIL- |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | A.Y. - 2025-26<br>PAN No-AILPY0376J | -NIL- |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             | -NIL-                               | -NIL- |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              | -NIL-                               | -NIL- |
|     | (iv) Property Tax                                                                                                                                   | -NIL-                               | -NIL- |

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: आनिल कुमार यादव II  
Name of Employee: Anil Kumar Yadav-2  
Designation: Office Attendant  
Department: BIHAR VIDHAN SABHA,  
PATNA

Place: PATNA  
Date: 10-02-2026

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.